

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 306
(To be answered on the 25th February 2016)

INCENTIVES TO AIR INDIA PILOTS

306. SHRI A. ARUNMOZHITHEVAN

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

(a) whether the Government has approved a proposal to penalize Air India's pilots for reporting late for flights, along with incentives for those who fly more;

(b) if so, the details thereof;

(c) whether according to new pay structure, in order to claim their salaries, the Air India pilots would have to fly minimum 40 hours, if so, the details thereof;

(d) whether the overtime allowance for the pilots has been/proposed to be increased by 25 per cent; and

(e) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a).& (b). Ministry of Civil Aviation has recently conveyed approval for pay and allowances along with the conditions and penalties for Pilots of Air India Limited. It has been inter-alia provided that, if a Pilot refuses to undertake a flight after rostering, then he/she will be liable for reduction of double the hours rostered subject to maximum of 10 hours for each refusal from the guaranteed flying hours. In case of refusal of flight D-4 hours, double the number of hours of scheduled flight refused will be deducted in case of flights up to 6 hours, and for flights greater than 6 hours, a flat deduction of 14 hours will be made from the guaranteed flying allowance.

Incentive in terms of Overtime allowance, has been given to the Pilots, for flying hours exceeding 70 hours in a month, and the details in this regard are available in reply to part (d) & (e) of this question.

(c). Yes, Madam. All Pilots will be paid fixed 70 hours of flying allowance as per rate applicable to individual Pilots, subject to a minimum 40 hours of actual flying. In the event of being grounded due to medical reasons, the applicable flying allowance will be paid on pro-rata basis.

(d).&(e). The Ministry has approved Overtime Rates as under:

Category	Overtime Rate (for 70-90 hours)	Overtime Rate (Above 90 hours)
First Officer	Rs. 5500	Rs. 7000
Captain	Rs. 6000	Rs. 8000
Commander	Rs. 10000	Rs. 12000

Prior to the above approval, the overtime rates paid by AI were as under:

Narrow Body Pilots(Paid on monthly basis):

Hours	Overtime Rate
72-85	1.5 times of the hourly rate
86- onwards	Double the hourly rate

Wide Body Pilots (Paid on 6 monthly basis):

Hours	Overtime Rate
480-540	1.25 times pro-rata basis
540-600	1.5 times pro-rata basis
Beyond 600	2.0 times pro-rata basis
